THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/3226/A

From :-

Smti. Pronita Morang,

Jt.Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Dr. Manash Baruah,

Special Judge, Assam

Guwahati.

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Dated Guwahati the 19 May, 2025.

Sub:

Casual leave.

Ref:-

Your letter SPL./721/2025 dtd. 16.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 17.05.2025, has been granted. Further, you are to hand over the charge of your Court and Office to the District & Sessions Judge, Kamrup(M), and in his absence to the next senior most Judicial Officer available at the station.

Yours faithfully,

Sd/ -

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/3227/A, dated , 19-05-7025

Copy to:

1. The Project Manager, Gauhati High Court.

19.05.25.

JT. REGISTRAR (VIGILANCE)